

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "SMC" GAUHATI

Before Shri Sanjay Garg, Judicial Member

आयकर अपील सं.य/
ITA No. 313/Gau/2019
Assessment Year:2011-12

| | | |
|---------------------------------|---------------|-----------------------------|
| Sadhna Jain PAN: ABPPJ 2742Q | बनाम/ V/s. | I.T.O., Ward-3, Tinsukia |
| अपीलार्थी /Appellant | .. | प्रत्यर्थी /Respondent |

Hearing through video Conferencing

| | |
|--------------------------------------|----------------------------------|
| अपीलार्थी की ओर से/By Appellant | None appeared |
| प्रत्यर्थी की ओर से/By Respondent | Shri Jayanta Mridha, JCIT, SR-DR |
| सुनवाई की तारीख/Date of Hearing | 16-03-2021 |
| घोषणा की तारीख/Date of Pronouncement | 16-03-2021 |

आदेश /O R D E R

The present appeal has been preferred by the assessee against the order dated 22-05-2019 of the Commissioner of Income-tax (Appeals), Dibrugarh [hereinafter referred to as 'CIT(A)'].

2. At the outset, it is noticed that since the assessee has opted for "Direct Tax Viviad Se Vishwas Scheme, 2020" therefore, the assessee intends to withdraw the present appeal. The Ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as **'withdrawn'**

In view of the above, the appeal of the assessee is hereby dismissed being not pressed.

Order pronounced in open court at the time of hearing on
Tuesday, 16th March, 2021.

Sd/-
(Sanjay. Garg)
Judicial Member

Dated/ दिनांक: 16-03-2021

**PP/SPS

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant/Assessee: Sadhna Jain, Gandhi Park Road, Masjid Patty, Gandhi Park Road, Tinsukia, 786 125, Assam.
2. प्रत्यर्थी/Respondent-I.T.O., Ward-3, Tinsukia,786125, Assam.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Guwahati
6. गार्ड फाइल / Guard file.

By order/आदेश से,

/True Copy/

Senior Private Secretary